NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 07.07.2025

COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3687, 3688 of 2025 in Comp. App. (AT) (Ins) No of 2025	PCR Buildtech Pvt. Ltd. Vs. Committee of Creditors of Renu Residency Pvt. Ltd. & Ors.	Ishan Roy Chowdhury
2.	I.A. No. 3689 of 2025 in Comp. App. (AT) (Ins) No of 2025	Stressed Assets Stabilization Fund (SASF) Vs. Shamsher Bahadur Singh, RP of Asian Alloys Ltd.	CMA Sandeep Kr Bhatt
3.	I.A. No. 3690 of 2025 in Comp. App. (AT) (Ins) No of 2025	Anjali Bhardwaj, Suspended Director of SS Realtech Pvt. Ltd. Vs. Anju Agarwal & Anr.	Sagar Thakkar
4.	I.A. No. 3691 of 2025 in Comp. App. (AT) (Ins) No of 2025	Kotak Mahindra Bank Ltd. Vs. Atul Kumar Kansal & Ors.	Satish Rai
5.	I.A. No. 3696 of 2025 in Comp. App. (AT) (Ins) No of 2025	Balkishan Shrikisan Baldawa Vs. Agri-Tech (India) Ltd. & Ors.	Aakashi Lodha
6.	I.A. No. 3706 of 2025 in Comp. App. (AT) (Ins) No of 2025	Arun Kumar Kedia Vs. J.P. Financial Services Pvt. Ltd. & Anr.	Kunal Chatterji
7.	I.A. No. 3707 of 2025 in Comp. App. (AT) (Ins) No of 2025	Smriti Dewangan Vs. Plutus Infraventures Pvt. Ltd., Through Liquidator Dr. Bankim Shukla & Ors.	Ayush Chauhan

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Assistant Registrar